

Notice

on the Ministry of Finance (Department of Expenditure)—Preparation of Budget Estimates of Public Undertakings and Presentation of their Annual Reports and Accounts to Parliament.

- (ii) Tenth Report relating to action taken by Government on the recommendations contained in the Hundred and sixteenth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Transport and Communications (Department of Transport)—Hindustan Shipyard Limited.

12.07½ hrs.

ADMINISTRATORS-GENERAL BILL

REPORT OF SELECT COMMITTEE

Shri Khadilkar (Khed): I beg to present the Report of the Select Committee on the Bill to consolidate and amend the law relating to the office and duties of Administrator-General.

12.08 hrs.

RE: CALLING-ATTENTION-NOTICE

श्री भू० ना० मंडल (सहरसा): एक कार्लिंग अटेंशन मोशन कल मैं ने दिया था उस के बारे में इनफार्मेशन की जरूरत थी।

अध्यक्ष महोदय : मैंने आप से और दूसरे माननीय सदस्यों से कहा है कि जो कोई इनफार्मेशन लेनी हो मुझ से आ कर लें। यहां न इस तरह शुरू करें।

श्री भू० ना० मंडल : उस के बारे में डिस्पोजल की कोई बात नहीं कही गई है।

अध्यक्ष महोदय : मैं अभी आप को इतना दे दूंगा।

12.08½ hrs.

MOTION RE: COLOMBO CONFERENCE PROPOSALS—contd.

Shri U. M. Trivedi (Mandsaur): May I make a submission? I had given notice of a privilege motion, and I have been told that the delivery of this motion to you was a little late. May I request you to suspend the relevant rule?

Mr. Speaker: I shall just look into it. If it was late, that is to be considered on the next day. Since there is no next day, I shall look into it and I can bring it up later in the day, if I think that it can be brought up.

श्री राम सेवक यादव (बागबंकी) : अध्यक्ष महोदय, मेरा यह निवेदन है कि कल प्रधान मंत्री ने राज्य सभा में कहा कि लोक सभा ने ८ मितम्बर की अनुमति दे दी है। यह असत्य है और मैंने इस पर प्रिविलेज मोशन दिया था कि यह हाउस का अपमान है।

अध्यक्ष महोदय : जो कुछ प्राइम मिनिस्टर साहब ने वहां कहा हो उस का मुझे यहां नोटिस लेने की जरूरत नहीं। आज जो वह यहां कहने जा रहे हैं उस का नोटिस लिया जा सकता है।

Shri Priya Gupta (Katihar): On a point of order. The Prime Minister is equally responsible to this House and to the other House. The Prime Minister is the complete Prime Minister of this House and the other House.

Mr. Speaker: Under what rule or law is this point of order being raised? May I know that? Where is the violation of any particular rule?

Shri Priya Gupta: The Prime Minister is the complete Prime Minister of a Government comprising of this House and the other House.